

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants are hereby detained and directed to work with the Officers mentioned against their names in National Lok Adalat on 21.08.2022 (Sunday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Place of Posting	Attached with
1.	Sh. Nishant Sardana S/o Naveen Kumar Sardana	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Dr. Neha Kheria, Ld MM, Mahila Court-01, Central District, Tis Hazari Courts, Delhi
2.	Ms. Suman D/o Sh. Girish Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sh. Ajay Singh Shekhawat, ADJ-04, Central District, Tis Hazari Courts, Delhi

Note: Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

20.8.22
(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

No. 61424-476 /Admn-I/P & T/HQs/2022

DELHI
Dated, Delhi the 20 / 8 / 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central/RACC), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Officers/Officials concerned.
5. The Administrative Officer (Judl.)/Branch In-Charge, Administration Branch/Computer Branch, Central District, Delhi.
6. The Personal Office of undersigned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Central, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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